

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 150/2023

In the matter of:

K. Preetha Sonal

...Applicant

Versus

Sub Sanjay Solanki & Ors

...Respondents

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Filed by



(Dr. B.M.S. Reddy)
Sr. Environmental Engineer

Dated: 16th June, 2023

Place:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 160/2023

In the matter of:

K. Preetha Sonal

...Applicant

Versus

Sub Sanjay Solanki & Ors

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
10.04.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon'ble Tribunal on 10.04.2023 and was pleased to constitute a Joint Committee of the Commanding Officer, Corps of Signals and the Member Secretary, DPCC. The Joint Committee was directed to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law of the bonfire at Qtr. No. P 11/3, Signals Enclave, RTR Marg, New Delhi.
2. That, in compliance of the order passed by this Hon'ble Tribunal, a joint inspection of the site was carried out on 19.05.2023 by the representatives of DPCC and Commanding Officer, Signals Regiment. During the inspection it was observed that:
 1. Sub Sanjay Solanki, Sub Ravinder Kumar and NB Sub PD Lakhara against whom the complaint has been filed have vacated their residences as they have been transferred out of Delhi Station.
 2. The premises of complainant found locked at the time of inspection.

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3. No signs of burning of leaves/ garbage observed around the area in question.
4. Regular cleaning, collection and disposal of leaves and garbage of the area being done by the RWA.
5. It was informed to the Joint Committee that regular cleaning of the Signal Enclave is undertaken and it is ensured that no burning is carried out.

Copy of the joint inspection report dated 19.05.2023 alongwith photographs taken during the inspection are enclosed herewith as **ANNEXURE-1(Colly)**.

3. That, DPCC subsequent to inspection, has issued a letter to the Commanding Officer, interalia requested to ensure that no burning takes place in future to prevent any degradation of environment by regular inspection in the area. Copy of the letter dated 06.06.2023 addressed to the Commanding Officer is enclosed herewith as **ANNEXURE -2**.
4. Hon'ble Tribunal is kindly requested to take the present status report on record.



(Dr. B.M.S. Reddy)
Sr. Environmental Engineer

Delhi

Dated 16th June, 2023

INSPECTION REPORT OF THE JOINT COMMITTEE IN in O.A. No 160/2023

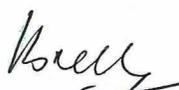
In pursuance of order of Hon'ble National Green Tribunal dated 10/04/2023 in O.A. No 160/2023 in matter of K. Preetha Sanal Vs Sub Sanjay Solanki & Ors, a Joint Committee has been constituted comprising of Commanding Officer, 1 Army Headquarters Signal Regiment (Corps of Signals) and the Member Secretary, DPCC, to ascertain the factual position and resolve the grievances made by the complainant.

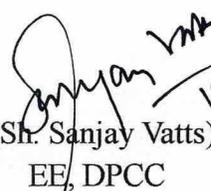
The Joint committee comprising of Dr BMS Reddy, SEE, DPCC and Sh Sanjay Vatts, EE, DPCC on behalf of Member Secretary, DPCC and Lt Col Vikas Singh Dahiya, Second-in-Command on behalf of Commanding Officer, 1 Army Headquarters Signals Regiment (Corps of Signals), visited the area on 19/05/2023. Following observations were made by the Joint Committee: -

1. Sub Sanjay Solanki, Sub Ravinder Kumar, and Nb Sub PD Lakhara against whom the complaint has been filed have vacated their residences as they have been transferred out of Delhi station.
2. The premises of Mrs K Preetha Sanal W/O SM Sanal Kumar who had filed the petition before Hon'ble National Green Tribunal was found locked at the time of inspection as the SM Sanal Kumar is on leave.
3. No signs of burning of leaves/garbage was observed around the area in question.
4. Regular cleaning, collection and disposal of leaves and garbage of the area is being done by the RWA.
5. Photographs taken during the site inspection are enclosed as Annexure-1 along with the report.
6. It was informed to the Joint Committee that regular cleaning of the Signal Enclave is undertaken and it is ensured that no burning is carried out.

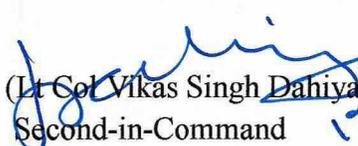
RECOMMENDATIONS:

It is recommended that the cleaning of area including disposal of leaves and garbage should continue in the same way as it is being done at present and Commanding Officer, Sig Regt to ensure that no burning takes place to prevent any degradation of environment by regular inspection in the area.


(Dr. BMS Reddy)
SEE, DPCC
19/5/23

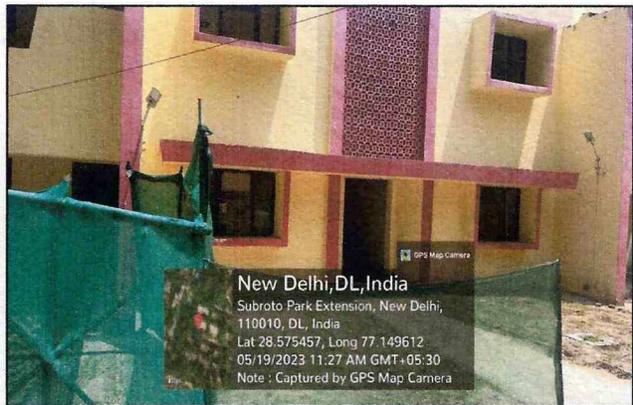

(Sh. Sanjay Vatts)
EE, DPCC
19/5/23


(Raj Kumar Mishra)
Commanding Officer
1 Army Headquarters Sig Regt
15 May 2023


(Lt Col Vikas Singh Dahiya)
Second-in-Command
1 Army Headquarters Sig Regt
19/05/23



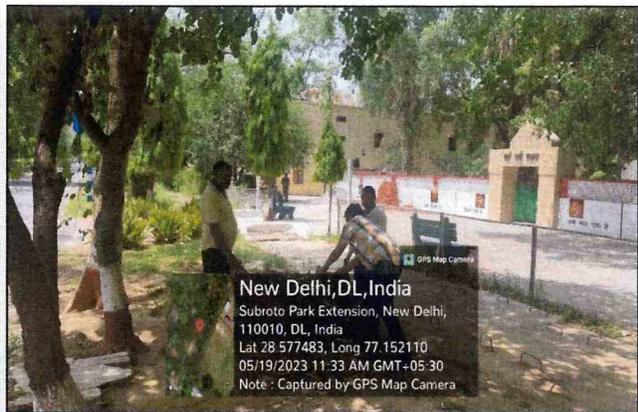
**Locked Residence of Mrs K Preetha Sanal
W/O SM Sanal Kumar**



Vacant Residence of Nb Sub PD Lakhara



**Vacant Residence of Sub Sanjay Solanki &
Sub Ravinder Kumar**



**Collection of leaves and garbage in Signal
Enclave**



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6
visit us at : <http://dpcc.delhigovt.nic.in>



F.No. DPCC/CMC-IV/2023-24/ 210-211

Dated: 06/06/2023

To

Annexure-2

The Commanding Officer,
Corps of Signals,
1 Army Headquarters, Signals Regiment
Shankar Vihar, New Delhi-110010

Subject:- Regarding OA No. 160/2023 "K Preetha Sanal Vs Sub Sanjay Solanki & Ors"

This is in reference to OA No. 160/2023 wherein Mrs K Preetha Sanal has filed a complaint before Hon'ble National Green Tribunal and the Hon'ble NGT had issued certain directions vide its order dated 10.04.2023. Further, the Hon'ble Tribunal has constituted a Joint Committee consisting of Commanding Officer, Corps of Signals and Member Secretary, DPCC to carry out inspection of the site and to recommend rectification measures.

The Joint Committee had inspected the area on 19.05.2023 (Copy of the Inspection Report is enclosed along with) and following observations were made during the inspection:-

1. Sub Sanjay Solanki, Sub Ravinder Kumar and Nb Sub PD Lakhra, against whom the complaint was filed, has vacated their residences as they have been transferred out of Delhi station.
2. The premises of Mrs K Preetha Sanal w/o SM Sanal Kumar, who had filed the petition before Hon'ble NGT was found locked at the time of inspection as SM Sanal Kumar is on leave.
3. No sign of burning of leaves/garbage was observed around the area in question.
4. Regular cleaning, collection and disposal of leaves and garbage of the area is being done by the RWA of Signals Enclave.

Now, The Commanding Officer, Corps of Signal is requested to ensure that no burning takes place in future to prevent any degradation of environment by regular inspection in the area.

Annexure - Inspection Report & Annexure 1

OLL

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In-Charge, CMC-IV
Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110026

Copy to: Master File, CMC-IV